

**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 8<sup>th</sup> September, 2022

No.HC.VII-31/2020/ 7684 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Ajoy Kumar Basumatary	West Karbi Anglong	Hamren

**(The power is personal to the Officer concerned and may be exercised by him at any station.)**

By Order,

*Sd/- Romen Baruah,*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-31/2020/ 7685 - 7706 /A.

Dated 08.09.2022


**Copy to:-**

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I, II & III, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.

*Contd.....*

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11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. Shri Ajoy Kumar Basumatary, Secretary, District Legal Services Authority, Udalguri, (under order of transfer as Chief Judicial Magistrate , West Karbi Anglong, Hamren)
15. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, \_\_\_\_\_
17. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
20. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**